COURT-II
APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 79 of 2014

Dated : 25th September, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s Raj West Power Ltd. .... Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. P.N. Bhandari for R-2 to R-4

Mr. R.K. Mehta
Ms. Ishita C Dasgupta for R-1

ORDER

At the request of the learned counsel for the Appellant, post the matter for hearing on **16th October, 2014**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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